

ORISSA HIGH COURT

FILING REPORT AS ON :11/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/39543/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD., MUMBAI	PRASANNA KUMAR PARHI VS ANUP KUMAR PATNAIK	// () //	
2	D-ARBP/39391/2024	BIJAN KUMAR BARIK VS PEOPLES EMPOWERMENT TRUST, BBSR	ANUP KUMAR PATNAIK VS SURYA KANTA BAG	// () //	
3	D-BLAPL/27497/2024	DINGAR BHOI VS STATE OF ODISHA	SURYA KANTA BAG VS NILAKANTHA DAS	TUREIKELA /101 /2017 () //	AOR20240000768C202400005
4	D-BLAPL/27501/2024	ASHOK KISAN VS STATE OF ODISHA	NILAKANTHA DAS VS NILAKANTHA DAS	SUNDARGARH SADAR /165 /2023 () //	
5	D-BLAPL/27502/2024	JEETU @ JASOBANTA PANDAB VS STATE OF ODISHA	NILAKANTHA DAS VS SUJATA JENA	SUNDARGARH TOWN /168 /2022 () //	
6	D-BLAPL/27503/2024	BHIM SINGH VS STATE OF ODISHA	SUJATA JENA VS AKSHAYA KUMAR PANDEY	DUNGURIPALI /61 /2023 () //	
7	D-BLAPL/27512/2024	TARANI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS BIBHUTI RANJAN MOHANTY	ANGUL SADAR PS /568 /2021 () //	
8	D-BLAPL/27513/2024	PRADEEP PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS AJIT KUMAR SAHOO	BOUDH /358 /2023 () //	
9	D-BLAPL/27517/2024	SK. SAFIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS AJIT KUMAR SAHOO	JANKIA P.S. /281 /2024 () //	
10	D-BLAPL/27518/2024	SK. AJIM VS STATE OF ODISHA	AJIT KUMAR SAHOO VS AKSHAYA KUMAR SAHOO	JANKIA P.S. /281 /2024 () //	
11	D-BLAPL/27520/2024	BRAHMA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS AKSHAYA KUMAR SAHOO	CHAKAPADA PS /93 /2024 () //	

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12	D-BLAPL/27521/2024	RADHA KANTA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHADRAK TOWN /486 /2024 () //	
13	D-BLAPL/27522/2024	MANAS RANJAN JENA VS STATE OF ODISHA	PRADEEPA KUMAR PRADHAN VS	//0 () //	
14	D-BLAPL/27523/2024	BIMAL PADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	HANDAPA /40 /2023 () //	
15	D-BLAPL/27526/2024	SOURABH DAS @ MANTU DAS @ DALPO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /5 /2024 () //	
16	D-BLAPL/27527/2024	ACHAPULAKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /54 /2024 () //	
17	D-BLAPL/27528/2024	MANTU BIDIKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /60 /2024 () //	
18	D-BLAPL/27534/2024	SUSIL KUMBHAR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BALLIGUDA /201 /2024 () //	
19	D-BLAPL/27536/2024	CHAMPAI @ CHAMPEI MUNDA @ TANE VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /343 /2023 () //	
20	D-BLAPL/27537/2024	TAPAS KUMAR PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JODA /242 /2024 () //	
21	D-BLAPL/27543/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /677 /2023 () //	
22	D-BLAPL/27547/2024	BIJU @ ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIMAPADA /304 /2019 () //	
23	D-BLAPL/27548/2024	SANTOSH BEHERA	ARIJEET MISHRA	TANGI /162 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27550/2024	BIBHU PRASAD SAHOO @ KUNU	ARIJEET MISHRA	BARAMBA /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27552/2024	RAHUL DIGAL	KARTIK CHANDRA TRIPATHY	DARINGBADI /80 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27556/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27558/2024	NANDA SOURA	SOUMYA KANTA TRPATHY	MATHILI /131 /2022	AOD20240000239C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27565/2024	AJAY @ AJAYA KUMAR PATRA @ AJU	PRAHALLADA SAHU	BIKRAMPUR FCI /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27568/2024	BIKI KORAD	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27569/2024	BISHNUPADA MALLICK	UMAKANTA BARIK	UMERKOTE /49 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27570/2024	MANJU SETHI @ SANJU SETHI	DIBYAJYOTI SAHOO	NIMAKHANDI /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27572/2024	MD. IZRIL	SOUGAT DASH	KOIDA /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27574/2024	RONIT MUKHI	SOMANATH NANDA	MANGALA BAG /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27575/2024	BHAJAN DAS	BASUDEV PUJARI	CHITRAKONDA /203 /2023	AOD20220004505C202400048
		VS	VS	()	

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35	D-BLAPL/27577/2024	STATE OF ODISHA PADMAN MUDULI VS	BASUDEV PUJARI VS	// MALKANGIRI /529 /2023 ()	AOD20220004505C202400049
36	D-BLAPL/27586/2024	STATE OF ODISHA BALARAM SAHU @ BABU VS	ANUP KUMAR NISWAL VS	// RAIRAKHOL /121 /2021 ()	
37	D-BLAPL/27587/2024	STATE OF ODISHA SAMEER MALLIK @ PANDRA VS	LAMBODOR ACHARI VS	// BADAGADA /58 /2023 ()	
38	D-BLAPL/27590/2024	STATE OF ODISHA SUSANTA SETHI VS	LAMBODOR ACHARI VS	// BELLAGUNTHA /313 /2024 ()	
39	D-BLAPL/27591/2024	STATE OF ODISHA GIRISH CHANDRA JENA VS	SAKTI PRASAD DAS VS	// //0 ()	
40	D-BLAPL/27592/2024	STATE OF ODISHA PRADEEP KUMAR DASH VS	BISWAJIT MOHAPATRA VS	// BALASORE VIGILANCE /11 /2024 ()	
41	D-BLAPL/27594/2024	STATE OF ODISHA(VIG.) RAJESH PATRA @ DHODA VS	BYOMOKESH SAHOO VS	// MAHULPALI /88 /2024 ()	
42	D-BLAPL/27597/2024	STATE OF ODISHA BINOD BARIK VS	BYOMOKESH SAHOO VS	// BHATILI /211 /2024 ()	
43	D-BLAPL/27600/2024	STATE OF ODISHA S.K RAJA VS	BIBHUTI BHUSAN NANDA VS	// //0 ()	
44	D-BLAPL/27601/2024	STATE OF ODISHA SOHEB KHAN VS	RAMESH CHANDRA MAHARANA VS	// CDA-II /94 /2024 ()	
45	D-BLAPL/27602/2024	STATE OF ODISHA KANHU CHARAN SINGH TIRIA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// KAPTIPADA /115 /2024 () //	

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46	D-BLAPL/27606/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// () //	
47	D-BLAPL/27607/2024	BIJAYA KUMAR MANGARAJ VS STATE OF ODISHA(VIG.)	MANOJ BIHARI DAS VS	BHUBANESWAR VIGILANCE /18 /2024 () //	
48	D-BLAPL/27608/2024	SUBHENDU DAS @ HAPPY DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /243 /2024 () //	
49	D-BLAPL/27610/2024	SANTOSH PATRA @ TRILOCHAN PATRA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHANDRAPUR /22 /2022 () //	
50	D-BLAPL/27611/2024	PINKU SAHOO @ RATIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	
51	D-BLAPL/27614/2024	PITAMBAR NAYAK @ CHHUAPUA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /486 /2024 () //	
52	D-BLAPL/27615/2024	BUTI @ BHUBAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /39 /2024 () //	
53	D-BLAPL/27617/2024	PRATAP KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	MARINE KASIA /40 /2024 () //	
54	D-BLAPL/27627/2024	RAKESH KUMAR PATEL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /137 /2024 () //	
55	D-BLAPL/27634/2024	SUBASH SWABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /88 /2024 () //	
56	D-BLAPL/27636/2024	JANGALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /179 /2024 () //	
57	D-BLAPL/27638/2024	PAPU @ SUSANTA DAS	PRAVASH CHANDRA JENA	BHOGRAI /231 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27641/2024	PAPU @ SUSANTA DAS	PRAVASH CHANDRA JENA	BASTA /191 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27645/2024	PAPU @ SUSANTA DAS	PRAVASH CHANDRA JENA	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27654/2024	SONU @ SANJIB JENA @ SANJEEB JENA	AMULYA RATNA PANDA	SAHADEV KHUNTA /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/27659/2024	BABULA RANA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /462 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27662/2024	MARKANDA KANHAR	PREETAM MISHRA	BOUDH /307 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27663/2024	K.GOPAL KRUSHNA RAO @ K.GOPALAKRUSHNA RAO	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /494 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27664/2024	AJAY MALLIK	AMLAN MOHANTY	MANGALPUR /160 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27667/2024	JITU @ JITENDRA NAIK	RABINDRA NATH PANDA	MANIABANDHA /107 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27671/2024	LOCHAN MOHANTY	JUGALA KISHORE PANDA	KANTAMAL /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27676/2024	SANTOSH PATRA	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/27679/2024	DIPU @ DEEPAK KHATEI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /489 /2024	
		VS	VS	()	

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69	D-BLAPL/27680/2024	STATE OF ODISHA CHANTI @ KATTAPALI ARUN KUMAR VS	MANAS KUMAR CHAND VS	// GUNUPUR /98 /2023 ()	
70	D-BLAPL/27683/2024	STATE OF ODISHA BINOD KUMAR BAURI VS	MANAS KUMAR CHAND VS	// GUNUPUR /98 /2023 ()	
71	D-CMAPL/39380/2024	STATE OF ODISHA GOKULA PRASAD ROUT VS	ADV. VS	// // ()	
72	D-CMAPL/39449/2024	STATE OF ODISHA SUNAKAR PARIDA VS	PRATAP KESHARI DEO VS	// // ()	
73	D-CMAPL/39457/2024	SARAT CHANDRA BARIK SUDHA MANJARI SINGH@BABY KAUR VS	SURYAKANTA DASH VS	// // ()	
74	D-CMAPL/39578/2024	CHARANADEEP KAUR SURENDRA KUMAR MAHAPATRA VS	RAJJEET ROY VS	// // ()	
75	D-CMP/39401/2024	KAILASH CHANDRA MAHAPATRA SANTILATA RATH @ TRIPATHY VS	SURESH CH. MOHANTY VS	// // ()	
76	D-CMP/39411/2024	TILOTTAMA RATH SUJIT GHOSH VS	PARTHA MUKHERJI VS	// // ()	
77	D-CMP/39422/2024	SOVAN GHOSH SUKANTA KUMAR PRADHAN VS	MANASH RANJAN BAUG VS	// // ()	AOD20240000783C202400017
78	D-CMP/39453/2024	MALATI NAYAK PAWAN KUMAR SHARMA VS	TUSAR KUMAR MISHRA VS	// // ()	
79	D-CMP/39454/2024	ZOSEPH TARA BARIK VS	TUSAR KUMAR MISHRA VS	// // ()	
		BUDHADEV BARIK		//	

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80	D-CMP/39502/2024	LOKANATH PANDA VS ANANTA KUMAR PANDA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
81	D-CMP/39532/2024	DHULESWAR SETHI VS SANKARSAN DALAI	AMIYA KUMAR MOHANTY VS	// 0 //	
82	D-CONTC/39374/2024	SARAT CHANDRA SWAIN VS YAMINI SARANGI, STATE PROJECT DIRECTOR, OSEPA	ADV VS	// 0 //	AOD2024000001C202400274
83	D-CONTC/39383/2024	HIMANSHU SHEKHAR PARHI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
84	D-CONTC/39394/2024	PRASANNA KUMAR MISHRA VS SEBASHRI BHOI, BEDO, DHANKAUDA	ADV. VS	// 0 //	
85	D-CONTC/39397/2024	ARNAPURNA DAS VS YAMINI SARANGI, STATE PROJECT DIRECTOR OSEPA	ADV VS	// 0 //	AOD2024000001C202400273
86	D-CONTC/39398/2024	PRATIMA NAYAK VS YAMINI MOHAPATRA STATE PROJECT DIRECTOR, OSEPA	ADV VS	// 0 //	AOD2024000001C202400275
87	D-CONTC/39403/2024	AJAY KUMAR HANSDAH VS SHALINI PANDIT, PRINCIPAL SECRETARY, DEPT. SCHOOL AND MASS EDUCATION	ADV. VS	// 0 //	
88	D-CONTC/39434/2024	AMARESH DASH VS ARAVIND AGRAWAL, I.A.S.,	SAROJA KANTA SAMAL VS	// 0 //	
89	D-CONTC/39505/2024	SITA BARUA VS ASWATHY S., IAS	ADV. VS	// 0 //	
90	D-CONTC/39508/2024	NITYANANDA PANIGRAHI VS AKRURA CHANDRA BARIK, DEO, BHADRAK	ADV. VS	// 0 //	
91	D-CONTC/39516/2024	B. CH. PANDA @ BINOD CHANDRA PANDA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/39525/2024	ANU GARG, IAS SUREKHA SAMAL	ADV.	//	
		VS	VS	0	
93	D-CONTC/39534/2024	SHALINI PANDIT, IAS SARMILA PRAHARAJ	ADV.	//	
		VS	VS	0	
94	D-CONTC/39538/2024	SALINI PANDIT, IAS AJAY KUMAR MOHAPATRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
95	D-CONTC/39542/2024	KRUSHNA CHANDRA MOHANTY, DIRECTOR, GROUND WATER SURVEY AND INVESTIGATION SUNDARMANI NAIK	ADV.	//	
		VS	VS	0	
96	D-CONTC/39545/2024	SASWATA MISHRA, IAS RAMBHABATI NAIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/39547/2024	SASWATA MISHRA, IAS PURANDAR NAIK	ADV.	//	
		VS	VS	0	
98	D-CONTC/39549/2024	SASWATA MISHRA, IAS ALEKHA KUMAR NAIK	ADV.	//	
		VS	VS	0	
99	D-CONTC/39551/2024	SASWATA MISHRA, IAS MAHENDRA TANTY	ADV.	//	
		VS	VS	0	
100	D-CONTC/39554/2024	SASWATA MISHRA, IAS SURESH CHANDRA NAIK	ADV.	//	
		VS	VS	0	
101	D-CONTC/39556/2024	SASWATA MISHRA, IAS BHISMA DEV KALO	ADV.	//	
		VS	VS	0	
102	D-CONTC/39559/2024	SASWATA MISHRA, IAS CHANDRAKANTI PATEL	ADV.	//	
		VS	VS	0	

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103	D-CONTC/39561/2024	SASWATA MISHRA, IAS BHIMASEN PATEL VS	ADV. VS	// // ()	
104	D-CONTC/39562/2024	SASWATA MISHRA, IAS SHANKAR SETHIA VS	ADV. VS	// // ()	
105	D-CONTC/39564/2024	SASWATA MISHRA, IAS RAMARANI PATEL VS	ADV. VS	// // ()	
106	D-CONTC/39565/2024	SASWATA MISHRA, IAS AKSHYA PATEL VS	ADV. VS	// // ()	
107	D-CONTC/39567/2024	SASWATA MISHRA, IAS CHANDRASEKHAR PATEL VS	ADV. VS	// // ()	
108	D-CONTC/39571/2024	SASWATA MISHRA, IAS BHARGABI NAIK VS	ADV. VS	// // ()	
109	D-CONTR/27625/2024	SASWATA MISHRA, IAS PRAHLAD DAS VS	RAKESH KUMAR ROUTRAY VS	// // ()/	
110	D-CRLA/27509/2024	RASMITA JENA, IIC, CYBER CRIME AND ECONOMIC OFFENCE, KHORDHA SUNIL NAHAK VS	S.S.RAY 2 VS	// // ()	BERHAMPUR SADAR /168 /2024
111	D-CRLA/27514/2024	STATE OF ODISHA JYOTIRMAYA SAMAL VS	KSHIROD KUMAR SAHOO VS	// // ()	BADAGODA P.S. /306 /2021
112	D-CRLA/27525/2024	STATE OF ODISHA SUBRAT RANJAN MISHRA VS	HIMANSHU SEKHAR MISHRA VS	// // ()	BOLANGIR TOWN /259 /2018
113	D-CRLA/27530/2024	STATE OF ODISHA AMARA BEHERA VS	PULAKESH MOHANTY VS	// // ()	THAKURGARH /5 /2016
		STATE OF ODISHA		//	

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114	D-CRLA/27540/2024	KUNI BARLIA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	SUNDARGARH TOWN /96 /2017 () //	AOR20220001445C202400002
115	D-CRLA/27542/2024	KRUTIBAS PRADHAN @ KIRTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /4 /2024 () //	
116	D-CRLA/27545/2024	KULAMANI SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	FATEGARH /44 /2022 () //	
117	D-CRLA/27576/2024	RAJESH KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /182 /2022 () //	
118	D-CRLA/27584/2024	PUNAM AGARWAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	SUKINDA /151 /2024 () //	
119	D-CRLA/27604/2024	PINTU SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /185 /2018 () //	
120	D-CRLA/27629/2024	DEEPAK @ DIPAK @ DIPUNA BEHERA VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /223 /2023 () //	
121	D-CRLA/27678/2024	BANDHUA @ BANDHU JENA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	JAJPUR TOWN /244 /2015 () //	
122	D-CRLA/27681/2024	LALIT MOHAN BARAL VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHANGA /5 /2021 () //	
123	D-CRLMA/27546/2024	KRUSHNA CHANDRA ARSAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400111
124	D-CRLMA/27580/2024	MAHENDRANATH ROUT VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	BARANGA /226 /2024 () //	
125	D-CRLMC/27495/2024	SRIMUKHA MOHAPATRA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /313 /2024	AOD20240000001C202400272

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		VS	VS	()	
126	D-CRLMC/27544/2024	STATE OF ODISHA HARADHAN SAHU	SHISHIR KUMAR SAMAL	// / /0	
		VS	VS	()	
127	D-CRLMC/27555/2024	KETAKI GHIBELA JYOTIRANJAN NAYAK @ BHAGU NAYAK	SASHIBHUSAN DAS	// BONTH /155 /2024	
		VS	VS	()	
128	D-CRLMC/27559/2024	STATE OF ODISHA TIKINA BHOL	SRINIBAS PARIJA	// PIPLI /9 /2023	
		VS	VS	()	
129	D-CRLMC/27571/2024	STATE OF ODISHA BABULAL SATNAMI	SATYA SHIVA DASH	// UMERKOTE /147 /2015	
		VS	VS	()	
130	D-CRLMC/27585/2024	STATE OF ODISHA BAISHNAB PATRA	ASHOK KUMAR PRADHAN	// GOCHHAPADA /11 /2008	
		VS	VS	()	
131	D-CRLMC/27596/2024	STATE OF ODISHA KRISHNA CHANDRA NIMALU	PRASANNA KUMAR MISHRA	// / /0	
		VS	VS	()	
132	D-CRLMC/27598/2024	RAJENDRA PRASAD DASH SAMBHUNATH DAS	SAMVIT MOHANTY	// BIRIDI PS /240 /2023	
		VS	VS	()	
133	D-CRLMC/27609/2024	STATE OF ODISHA BAGA @ PINTU @ SANJAY BEHERA	RAMESH CHANDRA MAHARANA	// BIDANASI /42 /2013	
		VS	VS	()	
134	D-CRLMC/27612/2024	STATE OF ODISHA PRASAD KUMAR SATRUSALYA @ PRADAD SATRUSALYA	AMULYA KUMAR PANDA	// R.UDAYAGIRI /12 /2020	
		VS	VS	()	
135	D-CRLMC/27619/2024	STATE OF ODISHA BASANTI KUNDU	AMULYA RATNA PANDA	// CHANDIPUR /25 /2021	
		VS	VS	()	
136	D-CRLMC/27620/2024	STATE OF ODISHA KESHAB BEHERA	MANOJ KUMAR PANDA	// BODEN /26 /2019	
		VS	VS	()	

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137	D-CRLMC/27622/2024	STATE OF ODISHA BIBEKANANDA SAHOO @ CHAGALA VS	PRANAB KUMAR SAMANTRAY VS	// MALGODOWN /115 /2007 ()	
138	D-CRLMC/27626/2024	STATE OF ODISHA LOPAMUDRA SARANGI VS	SANKARACHARYA CHOUDHURY VS	// MAHILA P.S. BUXIBAZAR /15 /2020 ()	
139	D-CRLMC/27632/2024	STATE OF ODISHA P.LAXMI PATRA @PAILA LAXMI @ P. LAXMI VS	AKSHAYA KUMAR PANDEY VS	// BAIDYANATHPUR /140 /2022 ()	AOR20220001597C202400122
140	D-CRLMC/27657/2024	STATE OF ODISHA SAMEER PATEL VS	UMA SHANKAR PATEL VS	// SUNDARGARH SADAR /181 /2024 ()	AOR20220000263C202400048
141	D-CRLMC/27661/2024	STATE OF ODISHA RAUL JENA VS	TIRTH KUMAR SAHU VS	// RANPUR /14 /2005 ()	
142	D-CRLMC/27668/2024	STATE OF ODISHA RUDREKA SARAF VS	MANOJ KUMAR PATI VS	// MURIBAHAL /70 /2022 ()	
143	D-CRLMC/27669/2024	STATE OF ODISHA BIJAY LAXMI NATYAK VS	MERU SAGAR SAMANTRAY VS	// BALASORE VIGILANCE /4 /2011 ()	
144	D-CRLMC/27682/2024	STATE OF ODISHA(VIG.) NILAMANI SETHI VS	SURAJ MOHANTY VS	// BHUBANESWAR VIGILANCE /36 /2012 ()	
145	D-CRLMC/27685/2024	STATE OF ODISHA(VIG.) RATNAKAR DIHUDI VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /117 /2023 ()	
146	D-CRLMP/27551/2024	STATE OF ODISHA LAXMIPRIYA MALLICK VS	BINDUSAR SUBUDHI VS	// CHARICHHAKA /103 /2024 ()	
147	D-CRLMP/27557/2024	STATE OF ODISHA SASMITA BHOI VS	BISWABHUSAN DAS VS	// ERASAMA /325 /2024 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/27603/2024	SANTOSH BARIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ / 0 () //	
149	D-CRLMP/27630/2024	TANJIMA AKHTARI VS IIC,CUTTACK	SUBRATA MISHRA VS	/ / 0 () //	
150	D-CRLMP/27647/2024	BISHNU PRASAD SUBUDHI VS ITISHREE BEHERA	SIDDHARTH GOUTAM DAS VS	/ / 0 () //	
151	D-CRLMP/27649/2024	SAMBIT MOHANTY VS ROJALIN MOHANTY	KURESH PRASAD DASH VS	/ / 0 () //	
152	D-CRLMP/27653/2024	ANJAN KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
153	D-CRLMP/27672/2024	PRATIMA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ / 0 () //	
154	D-CRLMP/27675/2024	NANU KANDI VS STATE OF ODISHA	PRONoy MOHANTY VS	/ / 0 () //	
155	D-CRLMP/27677/2024	ROSHAL BHOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ / 0 () //	
156	D-CRLMP/27686/2024	ANSUMAN NAIK VS MONALISHA SAHOO	BIBHU PRASAD MOHANTY VS	/ / 0 () //	
157	D-CRLREV/27498/2024 CRLREV/491/2024	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MALGODOWN /87 /2022 J.M.F.C.(III),CUTTACK(Cuttack) CRMC/0000001/2024	
158	D-CRLREV/27500/2024	AMAR ALI@TAUFIQ VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 () //	
159	D-CRLREV/27504/2024	HADER ALI @ HYDER ALI	BIDYALOK MOHAPATRA	ANGUL TOWN /925 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/27506/2024	MUNFED	BIDYALOK MOHAPATRA	ANGUL TOWN /925 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/27507/2024	MOHAMMED CHAWANI	BIDYALOK MOHAPATRA	ANGUL TOWN /925 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/27549/2024	IBRAHIMN KHAN @ AMJAN KHAN	SANJAY KUMAR MOHANTY 2	LALBAG /61 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/27563/2024	ACHUTA KISAN	BHARATI DASH	KATARBAGA /246 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/27573/2024	SANDEEP KU. CHOUDHURY	SIDHARTHA DAS	CYBER CRIME AND ECONOMIC OFFENCES /25 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/27616/2024	PRAMOD @ DHOBA BISOI	ASHOK DAS	ADVA /33 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/27633/2024	SUSANTA KUMAR ROUT @ SUSANTA ROUT	DIBYAJYOTI SAHOO	DERABIS /48 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/27635/2024	JANAKI BALLAVA MOHANTY	PRAVASH CHANDRA JENA	NARASINGHPUR /27 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/27637/2024	ASHOK KUMAR MOHANTY	PRAVASH CHANDRA JENA	NARASINGHPUR /27 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/27642/2024	SITAKANTA MOHANTY	PRAVASH CHANDRA JENA	NARASINGHPUR /27 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/27643/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	VIGILANCE PS (BERHAMPUR) /43 /2010	
		VS	VS	()	

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171	D-CRLREV/27666/2024	STATE OF ODISHA(VIG.) G.NAGESWAR RAO VS	SATYABRATA MOHANTY (1) VS	// JEYPORE TOWN /367 /2020 ()	
172	D-CRLREV/27673/2024	STATE OF ODISHA PRIYABRATA NIKHANDIA VS	PRABIN DAS VS	// //0 ()	
173	D-CRLREV/27684/2024	STATE OF ODISHA SUMANTA NAHAK VS	SANTOSH KUMAR MAHANTY VS	// ODAGAON /158 /2022 ()	
174	D-FAO/39414/2024	STATE OF ODISHA DIPAK@DEEPAK LAKRA VS	DEEPALI MAHAPATRA VS	// // ()	
175	D-FAO/39418/2024	UNION OF INDIA FAGUNA DEHURI VS	DEEPALI MAHAPATRA VS	// // ()	
176	D-FAO/39480/2024	UNION OF INDIA RAJENDRA KOTHIA VS	DEBASISH PATNAIK VS	// // ()	
177	D-GUAP/39503/2024	UNION OF INDIA BINOD PATRA VS	BRUNDABAN ROUT VS	// // ()	
178	D-JCRLA/27505/2024	GAYATRI PATRA SITA HEMBRAM VS	ADV VS	// SAHADEV KHUNTA /391 /2019 ()	
179	D-JCRLA/27508/2024	STATE OF ODISHA BUDU BAGH VS	ADV VS	// RAYAGADA TOWN /400 /2019 ()	
180	D-JCRLA/27511/2024	STATE OF ODISHA BULU @ GUDU DAS VS	ADV VS	// // ()	
181	D-JCRLA/27515/2024	STATE OF ODISHA RAJARAM MUDULI VS	ADV VS	// // ()	
		STATE OF ODISHA		//	

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182	D-JCRLA/27588/2024	GANGADHAR BHUYAN VS STATE OF ODISHA	ADV. VS	RAMAGIRI /40 /2022 () //	
183	D-LAA/39484/2024	DHIREN CHANDRA PRADHAN VS PRESIDING OFFICER, LAND ACQUISITION, REHABILITATION AND RESETTLEMENT AUTHORITY, SAMBALPUR	SARBESWAR BEHERA VS	// ()	
184	D-LAA/39553/2024	SMITARANI SWAIN VS LAND ACQUISITION OFFICER	MALAYA KUMAR MISHRA VS	// ()	
185	D-MACA/39482/2024	NIRUPAMA NAYAK VS GOURAHARI DAS	DEBASISH PATNAIK VS	// ()	
186	D-MACA/39486/2024	CHOLA MS GENERAL INSURANCE CO.LTD., KHURDA VS SANTOSINI BARIK	SOMNATH ROY VS	// ()	
187	D-MATA/39465/2024	AMIT KUMAR BARIK VS RUPALI PAITAL	RAMAKRISHNA NAIK VS	// ()	
188	D-MATA/39477/2024	SUJATA TRIPATHY VS ANUJA TRIPATHY	ASHOK DAS VS	// ()	
189	D-MATA/39522/2024	BABULA SAHU VS HARICHANDRA SABAT	RAMESH AGARWAL VS	// ()	
190	D-MATA/39537/2024	TIKI @ JYOSHNA RANI SWAIN VS SANJIB KUMAR SWAIN	MALAYA KUMAR MISHRA VS	// ()	
191	D-RPFAM/39499/2024	SAMIR PRASAD DAS VS JAGYASENI TRIPATHY	MIHIR SEKHAR SAHOO VS	// ()	
192	D-RSA/39392/2024	BICHITRA PANDA VS BASANTI PANDA	PRAFULLA CHANDRA DAS VS	// ()	
193	D-RSA/39415/2024	MANU CHARAN DUTTA	AKSHAYA KUMAR PANDEY	//	

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		VS	VS	()	
194	D-RSA/39539/2024	SUKANTI DUTTA PRASANTA BEHERA	SUBHRANSU BAGARTY	//	AOR20220000947C202400006
		VS	VS	()	
195	D-RSA/39577/2024	UMARI MAJHI SARMISTHA DHAL	AJODHYA RANJAN DASH	//	
		VS	VS	()	
196	D-RSA/39587/2024	UPENDRA MAHARANA ARUN KUMAR SINGH SAMANTA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
197	D-TRP(C)/39377/2024	SARAJU SINGH SAMANT SAGUFTA PARWEEN	MURALIDHAR PANDA	//	AOR20220000586C202400001
		VS	VS	()	
198	D-TRP(C)/39433/2024	AMIR KHAN SUNITA SAMAL	CHITTA RANJAN SAHU	//	
		VS	VS	()	
199	D-TRP(C)/39557/2024	RAJAT RANJAN DAS ASHALATA JENA	BIKRAM KESHARI RAJ	//	
		VS	VS	()	
200	D-TRP(C)/39588/2024	AJAY KUMAR JENA SIDHARTH GAUTAM	PRAVAT KUMAR MOHANTY	//	
		VS	VS	()	
201	D-WA/39367/2024	NEHA PUROHIT STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000200C202400035
		VS	VS	()	
202	D-WA/39368/2024	MUNI SETH STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400118
		VS	VS	()	
203	D-WA/39405/2024	DEBENDRA KUMAR PRADHAN STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400068
		VS	VS	()	
204	D-WA/39406/2024	SLOUDAMINI PUJAHARI STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400119
		VS	VS	()	

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205	D-WA/39412/2024	SAROJINI HANSDAH STATE OF ODISHA VS SUSANTA KUMAR DAS	AMIYA KUMAR MISHRA, A.G.A VS	// // ()	LOD20240000200C202400036
206	D-WA/39447/2024	STATE OF ODISHA VS MANORANJAN PRADHAN	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()	LOD20240000172C202400120
207	D-WA/39451/2024	STATE OF ODISHA VS DR DHARASHREE MOHANTY	AMIYA KUMAR MISHRA, A.G.A. VS	// // ()	LOD20240000194C202400069
208	D-WA/39529/2024	MD.AYUB AHMAD VS UNION OF INDIA	SANJAY KUMAR PATTANAİK VS	// // ()	
209	D-WP(C)/39365/2024	NARAYANA JENA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202400036
210	D-WP(C)/39366/2024	VARSHA BHUYAN VS UNION OF INDIA	BIPLABA P.B. BAHALI VS	// // ()	
211	D-WP(C)/39369/2024	BASANTI NANDI VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202400037
212	D-WP(C)/39370/2024	KHAGAPATI NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400019
213	D-WP(C)/39371/2024	PRASANTA BESHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400020
214	D-WP(C)/39372/2024	PURNA CHANDRA MAJHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400018
215	D-WP(C)/39373/2024	BRANCH MANAGER ANDHRA BANK VS BALKRUSHNA MISHRA	BHASKAR CHANDRA PANDA VS	// // ()	

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216	D-WP(C)/39375/2024	FAKIRA CHARAN SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
217	D-WP(C)/39376/2024	SUJATA SUTAR VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202400008
218	D-WP(C)/39378/2024	SUJATA MOHAPATRA VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL , ROURKELA	CHITRA PADHI VS	// 0 //	
219	D-WP(C)/39379/2024	BASANTA MANJARI PANDA VS GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //	
220	D-WP(C)/39381/2024	AJIT KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
221	D-WP(C)/39382/2024	M/S. LILA ENTERPRISES, BHUBANESWAR VS JOINT COMNR OF STATE TAX (APPEAL), CT AND GST, BBSR RANGE, BBSR	ITISHREE TRIPATHY VS	// 0 //	
222	D-WP(C)/39384/2024	SUMANTA PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
223	D-WP(C)/39385/2024	PRADIPTA KUMAR BARIK VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //	
224	D-WP(C)/39386/2024	ASHISH KUMAR BEHERA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
225	D-WP(C)/39387/2024 WP(C)/22874/2024	PRATIVA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/39388/2024	RAJEEB SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BRAJA KISHORE SAHOO VS	// 0 //	
227	D-WP(C)/39389/2024	HARIHAR MISHRA	SNEHA PATRA	//	

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	WP(C)/22835/2024	VS	VS	0	
		CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
228	D-WP(C)/39390/2024	PUSHPANJALI PRADHAN	P.ANUP DASH	//	
		VS	VS	0	
		THE BRANCH MANAGER, AXIS BANK, SORODA BRANCH, GANJAM		//	
229	D-WP(C)/39393/2024	SUDHANSU KISHOR PATI	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/39395/2024	RASMITA PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39396/2024	KRUSHNA CHANDRA PRADHAN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39399/2024	KABITA MANJARI TRIPATHY	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
233	D-WP(C)/39400/2024	BHUBAN BIHARI SAHU	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39402/2024	PANCHDEEP CONSTRUCTION LTD., KHURDA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		REAL ESTATE APPELLATE TRIBUNAL, BBSR		//	
235	D-WP(C)/39404/2024	PURNA CHANDRA SHA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39407/2024	GOPAL SAMANTRAY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39408/2024	SUKANTI BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39409/2024	PADMAJA MOHANTA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	

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239	D-WP(C)/39410/2024	STATE OF ORISSA RATAN MOHANTA VS	SURYAKANTA DWIBEDI VS	// // 0	
240	D-WP(C)/39413/2024	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	GYANENDRA CHAITANYA VS	// // 0	
241	D-WP(C)/39416/2024	STATE OF ODISHA PRADIP KUMAR SINGH VS	BICHITRA NANDA MAHAPATRA VS	// // 0	
242	D-WP(C)/39417/2024	THE CIVIL JUDGE (JR.DIVIN) BJB NAGAR, BBSR SHANTANU KUMAR MEHER VS	KRISHNA CHANDRA SAHU VS	// // 0	
243	D-WP(C)/39419/2024	STATE OF ODISHA RAMA HANSADHA VS	SHASHI BHUSAN JENA VS	// // 0	
244	D-WP(C)/39420/2024	STATE OF ODISHA DEBASMITA SAMANTRAY VS	AMITABH MISHRA VS	// // 0	
245	D-WP(C)/39421/2024	STATE OF ODISHA MITARANI PATRA VS	KISHORE CHANDRA PRADHAN VS	// // 0	
246	D-WP(C)/39423/2024	COMMISSIONER SECRETARY DEPARTMENT OF MISSION SHAKTI ODISHA NISHAKAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
247	D-WP(C)/39424/2024	STATE OF ODISHA SAMEER SAGAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0	
248	D-WP(C)/39425/2024	STATE OF ODISHA SAROJ KUMAR PATHY VS	SHASHI BHUSAN JENA VS	// // 0	
249	D-WP(C)/39426/2024	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	SHASHI BHUSAN JENA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/39427/2024	HARIHAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/39428/2024	SUJEET KUMAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/39429/2024	PARTHA SARATHI PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/39430/2024	DR.KISHORE CHANDRA MISHRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/39431/2024	M/S JAGULAI CONSTRUCTION PROPRIETOR VS STATE OF ODISHA	ASHOK KUMAR ROUT VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/39432/2024	TRILOCHAN BHOI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/39435/2024	GADEI SWAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/39436/2024	M/S JAGULAI CONSTRUCTION, CUTTACK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/39437/2024 WP(C)/22899/2024	HRUSIKESH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/39438/2024	SUBHENDU BARAL VS STATE OF ODISHA	BHUBANESWAR DASH VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/39439/2024	PURNA CHANDRA PATIA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/39440/2024	HEMANTA KUMAR SAHOO	BHUBANESWAR DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/39441/2024	RUPSITA DWIBEDI	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/39442/2024	RAHIM SAHA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39443/2024	RUSHI KUMAR PATEL	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39444/2024	TEJ BAHADUR KUMAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/39445/2024	PRATAP KUMAR PANI	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/39446/2024	CHINMAYA PARIDA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39448/2024	SUNAPHULA MAJHI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39450/2024	JAYANTA KUMAR MISHRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39452/2024	CHANDAN PATTANAİK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		ADITYA BIRLA HOUSING FINANCE LTD, GUJRAT		//	
271	D-WP(C)/39455/2024	SUSILA KUMAR MISHRA	BIBHUDANANDA MUDULI	//	
		VS	VS	0	
		STATE OF OODISHA		//	
272	D-WP(C)/39456/2024	MADHUCHANDRIKA DASH	PRATIK DASH	//	
		VS	VS	0	

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273	D-WP(C)/39458/2024	STATE OF ODISHA KEDARNATH BEHERA VS	JANMEJAYA KATIKIA VS	// // ()	
274	D-WP(C)/39459/2024	STATE OF ODISHA M/S. DURYODHAN SWAIN VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400053
275	D-WP(C)/39460/2024	THE COMMNR OF COMMERCIAL TAXES AND GOOD AND SERVICES TAX, ODISHA ARUN KUMAR GURU VS	SANTOSH KUMAR PATTANAİK VS	// // ()	
276	D-WP(C)/39461/2024	PRINCIPAL SECY TO GOVT, G.A AND P.G. DEPT DINESH KUMAR BEHERA VS	NIRANJAN LENKA VS	// // ()	
277	D-WP(C)/39462/2024	STATE OF ODISHA M/S SRI JAGANNATH ALLOYS PVT.LTD VS	BHABANI PRASAD MOHANTY VS	// // ()	
278	D-WP(C)/39463/2024	STATE TAX OFFICER JHANAMANI DEI @ JANHA GOCHHAYAT VS	SHIVSANKAR MOHANTY VS	// // ()	
279	D-WP(C)/39464/2024	THE STATE OF ODISHA SUBHASHREE BHUYAN VS	MRUGANKA MAULI PATNAİK VS	// // ()	
280	D-WP(C)/39466/2024	THE PRINCIPAL SECRETARY ENERGY DEPARTMENT GOVT OF ODISHA PURNIMA SAHOO VS	PRADYUMNA KUMAR DAS VS	// // ()	AOR20220001324C202400001
281	D-WP(C)/39467/2024	STATE OF ODISHA LAXMIPRIYA ROUT VS	KALPATARU ROUT VS	// // ()	AOR20220001297C202400059
282	D-WP(C)/39468/2024	STATE OF ODISHA PARTHA SARATHI MOHANTY VS	BIBHUTI BHUSAN NANDA VS	// // ()	
283	D-WP(C)/39469/2024	STATE OF ODISHA KANTI PATEL VS	AMIT PRASAD BOSE VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/39470/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //	
285	D-WP(C)/39471/2024	HOTEL R.P. PALACE IMFL ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //	
286	D-WP(C)/39472/2024	SUSHANTA KUMAR MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
287	D-WP(C)/39473/2024	KANHU CHARAN LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
288	D-WP(C)/39474/2024	SRINIBAS JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
289	D-WP(C)/39475/2024	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
290	D-WP(C)/39476/2024	JAJATI KESHORI MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
291	D-WP(C)/39478/2024	BARBIE BAR AND RESTAURANT ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //	
292	D-WP(C)/39479/2024	CHITANYA MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
293	D-WP(C)/39481/2024	LINA MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
294	D-WP(C)/39483/2024	DHARMU DANSANA VS COMPETENT AUTHORITY CUM DEPUTY CHIEF ENGINEER CUM LAND ACQUISITION OFFICER, SE RAILWAY, JHARSUGUDA	LAXMINARAYAN PATEL VS	// 0 //	
295	D-WP(C)/39485/2024	N.SIVA SANKAR	MOHIT AGARWAL	//	

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		VS	VS	()	
296	D-WP(C)/39487/2024	SUB COLLECTOR CUM SPECIAL CERTIFICATE OFFICER, BBSR BHIMSEN SAHOO	BIBHU PRASAD PANDA	//	
		VS	VS	()	
297	D-WP(C)/39488/2024	MAHANADI COALFIELDS LTD SURYA NARAYAN SAHOO	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
298	D-WP(C)/39489/2024	THE VICE CHANCELLOR, SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI SURAJ KUMAR BHOI	LAXMI PRASAD DWIVEDI	//	
		VS	VS	()	
299	D-WP(C)/39490/2024	STATE OF ODISHA DASARATHI PRADHAN @ SAHOO	BIBHU PRASAD PANDA	//	
		VS	VS	()	
300	D-WP(C)/39491/2024	MAHANADI COALFIELDS LTD SHIBA PRASAD PALEI	MADAN MOHAN DAS	//	
		VS	VS	()	
301	D-WP(C)/39492/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR BHIMSEN BEHERA	SRIDHAR RATH	//	
		VS	VS	()	
302	D-WP(C)/39493/2024	CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (O.U.A.T.), BBSR KARTIK CHANDRA DAS	SUBHADUTTA ROURTRAY	//	
		VS	VS	()	
303	D-WP(C)/39494/2024	STATE OF ODISHA THE URBAN AGENCY,CUTTACK	NIRANJAN BEHERA	//	AOR20220001297C202400060
		VS	VS	()	
304	D-WP(C)/39495/2024	DIRECTOR CHROMETAN EXPORTS PVT LTD S.K.IMRAN ALAM	M.A.ALI	//	
		VS	VS	()	
305	D-WP(C)/39496/2024	STATE OF ODISHA RITA SAMAL	DAYANIDHI MISHRA	//	
		VS	VS	()	
306	D-WP(C)/39497/2024	LOKAYUKTA, ODISHA MIHIR KUMAR SWAIN	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	

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307	D-WP(C)/39498/2024 WP(C)/22878/2024	STATE OF ODISHA AKHILESH KHANDAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0	
308	D-WP(C)/39500/2024	AL RAHIM INSTITUTE OF ENGINEERING AND TECHNOLOGY, NIJAMABAD VS STATE OF ODISHA	NIL VS	// 0	
309	D-WP(C)/39501/2024	AMULYA KUMARI SWAIN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0	
310	D-WP(C)/39504/2024	PRAMOD KUMAR ADHIKARI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0	
311	D-WP(C)/39506/2024	SUMANTA JENA VS THE ENVIRONMENT FOREST AND CLIMATE CHANGE DEPARTMENT	SANKARACHARYA CHOUDHURY VS	// 0	
312	D-WP(C)/39507/2024	ABHIRAM KADRAKA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0	
313	D-WP(C)/39509/2024	K.KAMEYA REDDY VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0	
314	D-WP(C)/39510/2024	SUBAL KANTA PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0	
315	D-WP(C)/39511/2024	NIRANJAN DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0	AOD2024000001C202400276
316	D-WP(C)/39512/2024	M/S AUL COLLEGE, KENDRAPARA VS REGIONAL PROVIDENT COMMISSIONER II (PD), GOVT. CUTTACK	SAROJA KANTA SAMAL VS	// 0	
317	D-WP(C)/39513/2024	BAPUJI NAYAK VS MAHANADI COAL FIELDS LTD,ANGUL	NIGAM PRASAD DHAL VS	// 0	AOR20220001597C202400121

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318	D-WP(C)/39514/2024	DAMAYANTI JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
319	D-WP(C)/39515/2024	AKSHAY MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	// 0 //	
320	D-WP(C)/39517/2024	PARISMITA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
321	D-WP(C)/39518/2024	DIGAMBAR BARAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
322	D-WP(C)/39519/2024	AMULYA KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
323	D-WP(C)/39520/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
324	D-WP(C)/39521/2024	KAMALAKANTA BHOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
325	D-WP(C)/39523/2024	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
326	D-WP(C)/39524/2024	SONU VS THE STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
327	D-WP(C)/39526/2024	BHIKARI NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
328	D-WP(C)/39527/2024	ABHIRAM NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
329	D-WP(C)/39528/2024	LAXMIDHAR MAL	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/39530/2024	MRUTYUNJAY BISWAL	DURGA PRASAD PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/39531/2024	BIDYUTPRAVA BHOI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/39533/2024	RABINDRA NATH SETHI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
333	D-WP(C)/39535/2024	AJAYA KUMAR ROUT	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/39536/2024	RAMAKANTA SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/39540/2024	PRAFULLA KUMAR PATALSINGH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
336	D-WP(C)/39541/2024	SUSHANTA KUMAR BHOI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/39544/2024	KHIROD CHANDRA MOHARANA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
338	D-WP(C)/39546/2024	HARIHAR PANI	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/39548/2024	BALABHADRA PODH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
340	D-WP(C)/39550/2024	HARIHAR PANI	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	

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341	D-WP(C)/39552/2024	STATE OF ODISHA SASHIDHAR SARPATIA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
342	D-WP(C)/39555/2024	STATE OF ORISSA BHASKARBABU SRADHAKAR DASH VS	ABHAYA KUMAR BEHERA VS	// // 0	
343	D-WP(C)/39558/2024	STATE OF ODISHA M/S. CMRGS INFRASTRUCTURE PROJECTS LTD., KHURDA VS	HORNIL MISHRA VS	// // 0	
344	D-WP(C)/39560/2024	NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI PARESH KUMAR PAL VS	JAJATI KISHORE MOHANTY VS	// // 0	
345	D-WP(C)/39563/2024	STATE OF ODISHA NIHAR RANJAN TRIPATHY VS	SUSANTA KUMAR DASH VS	// // 0	
346	D-WP(C)/39566/2024	STATE OF ODISHA JYOTSHNAMAYEE MOHANTY VS	AKHAYA BISWAL VS	// // 0	
347	D-WP(C)/39569/2024	STATE OF ODISHA KIRUTHIKA P VS	BHASKAR CHANDRA PANDA VS	// // 0	
348	D-WP(C)/39570/2024	COLLECTOR, KHURDA APARNA NAYAK VS	SANTOSH KUMAR NANDA VS	// // 0	
349	D-WP(C)/39572/2024	ASST.G.M AND ZONAL MANAGER CUM DISCIPLINARY AUTHORITY, INDIAN BANK, ZONAL/OFFICE BERAHMAPUR, GANJAM NINIMA BISWAL VS	RASHMI RANJAN MISHRA VS	// // 0	
350	D-WP(C)/39573/2024	STATE OF ORISSA KIRUTHIKA P VS	BHASKAR CHANDRA PANDA VS	// // 0	
351	D-WP(C)/39574/2024	COLLECTOR, KHURDA PRAVAT KUMAR JENA VS	CHANDRAKANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/39575/2024	MADAL LAL AGARWAL @ CHAPPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
353	D-WP(C)/39576/2024	DHURBA CHANDRA MAHALIK VS MANAGING DIRECTOR ODISHA HYDRO POWER CORPORATION LTD., KHURDA	SOMANATH MISHRA VS	// () //	
354	D-WP(C)/39579/2024	SRIKANTA PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// () //	
355	D-WP(C)/39580/2024	KIRUTHIKA P VS COLLECTOR, KHURDA	BHASKAR CHANDRA PANDA VS	// () //	
356	D-WP(C)/39581/2024	PRASANA KUMAR POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	
357	D-WP(C)/39582/2024	SUSIL KUMAR SENAPATI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// () //	
358	D-WP(C)/39583/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //	
359	D-WP(C)/39584/2024	MIHIR KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
360	D-WP(C)/39585/2024	ER DEBASHISHA HOTA VS STATE OF ODISHA	IN PERSON VS	// () //	AOR20220001293C202400007
361	D-WP(C)/39586/2024	UDAYA BHANU PATTANAIAK VS STATE OF ORISSA	SUBHADUTTA ROURAY VS	// () //	
362	D-ABLAPL/27496/2024	NIRANJAN DASH VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /307 /2024 () //	AOR20220000014C202400040
363	D-ABLAPL/27499/2024	SAI @ PARTHA SARATHI DAS	ANUGRAHA NARAYAN SAMANTRAY	NIALI /2 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/27510/2024	PINTU BISWAL	BIRAJA PRASAD NANDA	DHENKANAL SADAR /709 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/27516/2024	SK. AMIR @ KABULI	AJIT KUMAR SAHOO	JANKIA P.S. /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/27519/2024	MIHIR RANJAN MOHANTY	PRADEEP KUMAR DAS	TANGI /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/27524/2024	NARENDRA SAHU	BISWAJIT RANJAN TRIPATHY	BANDHUGOAN /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/27529/2024	SIBA PRASAD BEHERA @ SIBA BEHERA	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/27531/2024	SHAMBHU BANCHHOR	LAXMINARAYAN PATEL	JAMANKIRA /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/27532/2024	BAGUA @ BABUL SAHOO	DEEPAK KU SAHOO	Tantiapal Marine /1 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/27533/2024	SONU SAHOO	MANAS KUMAR CHAND	BAGHAMARI /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/27535/2024	SUSAMA BARAL	SAROJ KUMAR PADHI	PIPLI /391 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/27538/2024	NIRANJAN JENA	PUSPAMITRA MOHAPATRA	BRAHMAGIRI /288 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/27539/2024	KESHAB CHHUTI	SURYAKANTA DWIBEDI	ATHAMALLIK /226 /2024	
		VS	VS	()	

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375	D-ABLAPL/27541/2024	STATE OF ODISHA PRADOSH RANJAN SAHU @ PRADOSH KUMAR SAHARAJEET MISHRA VS	VS	// GONDIA /197 /2024 ()	
376	D-ABLAPL/27553/2024	STATE OF ODISHA RAJ KISHORE BARIK @ RAJU BARIK VS	BISWAJIT NAYAK VS	// BADAMBADI /278 /2024 ()	
377	D-ABLAPL/27554/2024	STATE OF ODISHA NIYATI PANDA VS	BISWABHUSAN DAS VS	// KUJANGA /434 /2024 ()	
378	D-ABLAPL/27560/2024	STATE OF ODISHA ABHIMANYU NATHA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /663 /2024 ()	
379	D-ABLAPL/27561/2024	STATE OF ODISHA LAXMINARAYAN SAHU @ BABU VS	SAROJ RANJAN SUBUDHI VS	// CHANDANPUR /16 /2020 ()	
380	D-ABLAPL/27562/2024	STATE OF ODISHA SAHADEB PRADHAN VS	AMITAV TRIPATHY VS	// NAYAPALLI P.S. /585 /2018 ()	
381	D-ABLAPL/27564/2024	STATE OF ODISHA SIBA PRASAD SAMANTARAY @ SIBUNA VS	HEMANTA KUMAR ROUT VS	// KANAS /250 /2021 ()	
382	D-ABLAPL/27566/2024	STATE OF ODISHA MADAN MOHAN MAHAPATRA VS	BIJAY KUMAR MOHANTY VS	// BALUGAON P.S. /236 /2024 ()	
383	D-ABLAPL/27567/2024	STATE OF ODISHA SIBALAL MANDAL @ SAMBUA VS	KARUNAKAR NAYAK VS	// BANSADA /210 /2024 ()	
384	D-ABLAPL/27578/2024	STATE OF ODISHA GATIKRUSHNA SAHU VS	MANOJ KUMAR PANDA VS	// / /0 ()	
385	D-ABLAPL/27579/2024	STATE OF ODISHA ADIL KHAN@SEK ALI VS STATE OF ODISHA	BHARAT JALLI VS	// PANDAPADA /247 /2024 () //	AOD20240000581C202400024

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386	D-ABLAPL/27581/2024	ARCHANA RAY VS STATE OF ODISHA	KASHINATH PATRNAIK VS	/ / 0 () //	
387	D-ABLAPL/27582/2024	RAKESH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI RURAL PS /376 /2024 () //	
388	D-ABLAPL/27583/2024	KABITA SAHANI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PARADEEP LOCK /270 /2024 () //	
389	D-ABLAPL/27589/2024	NIRAKAR NAIK VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	GONDIA /52 /2023 () //	
390	D-ABLAPL/27593/2024	SANTOSH BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /163 /2024 () //	
391	D-ABLAPL/27595/2024	RATIKANTA DAS VS STATE OF ODISHA	BANAMALI SAHOO VS	MANCHESWAR P.S. /456 /2023 () //	
392	D-ABLAPL/27599/2024	SRIKENDRA DAS VS STATE OF ODISHA	BANAMALI SAHOO VS	MANCHESWAR P.S. /356 /2024 () //	
393	D-ABLAPL/27605/2024	LALMOHAN BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /191 /2024 () //	
394	D-ABLAPL/27613/2024	BANSHIDHAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KAMARDA /139 /2024 () //	AOR20220004152C202400046
395	D-ABLAPL/27618/2024	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KAMARDA /139 /2024 () //	AOR20220004152C202400047
396	D-ABLAPL/27621/2024	DILLIP KANHAR @ DILLIP CH.KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 () //	
397	D-ABLAPL/27623/2024	SIBA @ BISWAJIT PRADHAN	PRANAB KUMAR SAMANTRAY	PURI TOWN /220 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :11/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/27624/2024	PRATIK KIRTI PRAGYAN NATH	LAXMIDHAR MAHAPATRA	GONDIA /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/27628/2024	DHARMANANDA ROUT	BIKRAM RATH	GURUDIJHATIA /115 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/27631/2024	RAMESH CHANDRA BEHERA	SIDHANT DWIBEDI	KENDRAPARA SADAR /492 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/27639/2024	SHAIKH FARID	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/27640/2024	PINTU KHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/27644/2024	SHAIKH FARID	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/27646/2024	PINTU KHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/27648/2024	BUDHADEBA JENA	RANJAN KUMAR BEHERA	TIRTOL /432 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/27650/2024	MITHILESH KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/27651/2024	P.RATNA PATRA @ RATNALU PATRA	JYOTIRMAYA SAHOO	KHALLIKOTE /546 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/27652/2024	TOFAN PATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27655/2024	STATE OF ODISHA SRIKANTA SUMANTARAY @ SRIKANTA SUMANTARAY	JYOTIRMAYA SAHOO	//	
		VS		BEGUNIAPADA /351 /2024	
410	D-ABLAPL/27656/2024	STATE OF ODISHA BALLAVA BHOL	ABINASH ACHARYA	//	
		VS		/ /0	
411	D-ABLAPL/27658/2024	STATE OF ODISHA ROMANCHAL DAKUA @ MITU DAKUA	JUGALA KISHORE PANDA	//	
		VS		NARLA /199 /2024	
412	D-ABLAPL/27660/2024	STATE OF ODISHA GOLAPA SUBUDHI	RAJU KUMAR SATAPATHY	//	
		VS		AIR FIELD P.S. /148 /2024	
413	D-ABLAPL/27665/2024	STATE OF ODISHA FARDIN KHAN	JYOTIRMAYA SAHOO	//	
		VS		INDUSTRIAL ESTATE PS /192 /2024	
414	D-ABLAPL/27670/2024	STATE OF ODISHA FARDIN KHAN	JYOTIRMAYA SAHOO	//	
		VS		INDUSTRIAL ESTATE PS /193 /2024	
415	D-ABLAPL/27674/2024	STATE OF ODISHA BHASKAR PRADHAN	SANJIB KUMAR BHANJADEO	//	
		VS		KHALLIKOTE /715 /2024	
416	D-ARBA(ICA)/39568/2024	STATE OF ODISHA BHARGABI NAIK	ADV.	//	
		VS			
		SASWATA MISHRA, IAS		//	

ORISSA HIGH COURT

MISC CASES FILED on :11/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/11925/2000 OJC/11925/2000	LOCHANA SAHU MP	M/S.P.K.KAR	14/2024
2	D-ELPET/31238/2024 ELPET/26/2024	GIRIJA SHANKAR NAYAK MP	SUBASH MOHAPATRA	16/2024
3	D-ELPET/30911/2024 ELPET/22/2024	BISHNUBRATA ROUSTRAY MP	BIDYADHAR MISHRA	17/2024
4	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	SURYANSHI SRIVASTAVA	18/2024
5	D-GUAP/39503/2024 GUAP/ /	BINOD PATRA MP	BRUNDABAN ROUT	19/2024
6	D-GUAP/39503/2024 GUAP/ /	BINOD PATRA MP	BRUNDABAN ROUT	20/2024
7	D-ARBA/13/2019 ARBA/13/2019	EXECUTIVE ENGINEER,RURAL WORKS MP	DIPAK KUMAR BEHARI PANDA	28/2024
8	D-ARBA/19/2019 ARBA/19/2019	EXECUTIVE ENGINEER,RURAL WORKS MP	DIPAK KUMAR BEHARI PANDA	29/2024
9	D-WPCRL/26019/2024 WPCRL/ /	SHANTILATA BEHERA MP	SUBHRANSHU DASH	36/2024
10	D-CRP/41/2023 CRP/41/2023	MIR SUBEDAAR MP	SATYABADI MANTRY	76/2024
11	D-CRLMP/27603/2024 CRLMP/ /	SANTOSH BARIK MP	TUSAR KUMAR MISHRA	204/2024
12	D-CRLMP/27647/2024 CRLMP/ /	BISHNU PRASAD SUBUDHI MP	SIDDHARTH GOUTAM DAS	205/2024
13	D-CRLMP/27686/2024 CRLMP/ /	ANSUMAN NAIK MP	BIBHU PRASAD MOHANTY	206/2024
14	D-TRP(C)/39377/2024 TRP(C)/ /	SAGUFTA PARWEEN MP	MURALIDHAR PANDA	284/2024
15	D-TRP(C)/39433/2024 TRP(C)/ /	SUNITA SAMAL MP	CHITTA RANJAN SAHU	285/2024
16	D-TRP(C)/39557/2024 TRP(C)/ /	ASHALATA JENA MP	BIKRAM KESHARI RAJ	286/2024
17	D-TRP(C)/39588/2024 TRP(C)/ /	SIDHARTH GAUTAM MP	PRAVAT KUMAR MOHANTY	287/2024
18	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	312/2024
19	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	313/2024
20	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	314/2024
21	D-LAA/6129/2024 LAA/13/2024	SONAI MANDINGA MP	SAIBRATA RATH	315/2024
22	D-LAA/6129/2024 LAA/13/2024	SONAI MANDINGA MP	SAIBRATA RATH	316/2024
23	D-LAA/6129/2024 LAA/13/2024	SONAI MANDINGA MP	SAIBRATA RATH	317/2024
24	D-LAA/9/2020 LAA/9/2020	THE LAND ACQUISITION AUTHORITY, ZONE OFFICER,DEOGARH MP		318/2024
25	D-LAA/12/2020 LAA/12/2020	DIRECTOR, INRTERIM TEST RANGE, CHAN MP	INDRANIL BOSE (ASSISTANT SOLICITOR G.I.OF INDIA)(OHC, PRASAN	319/2024
26	D-LAA/39553/2024	SMITARANI SWAIN	MALAYA KUMAR MISHRA	

	LAA/ /	MP		320/2024
27	D-RPFAM/39499/2024 RPFAM/ /	SAMIR PRASAD DAS MP	MIHIR SEKHAR SAHOO	393/2024
28	D-CMAPL/12160/2024 CMAPL/68/2024	GANESH KUMAR NAYAK MP		394/2024
29	D-RPFAM/39499/2024 RPFAM/ /	SAMIR PRASAD DAS MP	MIHIR SEKHAR SAHOO	394/2024
30	D-CMAPL/34498/2024 CMAPL/ /	REENA PANIGRAHI MP	ADV.	395/2024
31	D-CMAPL/36790/2024 CMAPL/288/2024	NURUN BIBI MP	ADV.	396/2024
32	D-CMAPL/39457/2024 CMAPL/ /	SUDHA MANJARI SINGH@BABY KAUR MP	SURYAKANTA DASH	397/2024
33	D-MATA/19084/2024 MATA/161/2024	DIPTIMOYA KANUNGO MP	CHITTARANJAN DAS	421/2024
34	D-MATA/36625/2024 MATA/ /	BASUDEV ACHARYA MP	AKSHYANGSHU SEKHAR NANDY	422/2024
35	D-MATA/39465/2024 MATA/ /	AMIT KUMAR BARIK MP	RAMAKRISHNA NAIK	423/2024
36	D-MATA/39477/2024 MATA/ /	SUJATA TRIPATHY MP	ASHOK DAS	424/2024
37	D-MATA/39522/2024 MATA/ /	BABULA SAHU MP	RAMESH AGARWAL	425/2024
38	D-MATA/39537/2024 MATA/ /	TIKI @ JYOSHNA RANI SWAIN MP	MALAYA KUMAR MISHRA	426/2024
39	D-FAO/757/2020 FAO/757/2020	KASINATH BIDYAPITH MP	K.K.SWAIN	807/2024
40	D-CRLREV/27500/2024 CRLREV/ /	AMAR ALI@TAUFIQ MP	BIDYALOK MOHAPATRA	808/2024
41	D-CRLREV/27500/2024 CRLREV/ /	AMAR ALI@TAUFIQ MP	BIDYALOK MOHAPATRA	809/2024
42	D-CRLREV/27504/2024 CRLREV/ /	HADER ALI @ HYDER ALI MP	BIDYALOK MOHAPATRA	810/2024
43	D-CRLREV/27504/2024 CRLREV/ /	HADER ALI @ HYDER ALI MP	BIDYALOK MOHAPATRA	811/2024
44	D-CRLREV/27504/2024 CRLREV/ /	HADER ALI @ HYDER ALI MP	BIDYALOK MOHAPATRA	812/2024
45	D-CRLREV/27507/2024 CRLREV/ /	MOHAMMED CHAWANI MP	BIDYALOK MOHAPATRA	813/2024
46	D-CRLREV/27506/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	814/2024
47	D-CRLREV/27507/2024 CRLREV/ /	MOHAMMED CHAWANI MP	BIDYALOK MOHAPATRA	815/2024
48	D-CRLREV/27506/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	816/2024
49	D-CRLREV/27506/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	817/2024
50	D-CRLREV/27507/2024 CRLREV/ /	MOHAMMED CHAWANI MP	BIDYALOK MOHAPATRA	818/2024
51	D-CRLREV/27563/2024 CRLREV/ /	ACHUTA KISAN MP	BHARATI DASH	819/2024
52	D-CRLREV/27563/2024 CRLREV/ /	ACHUTA KISAN MP	BHARATI DASH	820/2024
53	D-CRLREV/27573/2024 CRLREV/ /	SANDEEP KU. CHOUDHURY MP	SIDHARTHA DAS	821/2024
54	D-CRLREV/27573/2024 CRLREV/ /	SANDEEP KU. CHOUDHURY MP	SIDHARTHA DAS	822/2024
55	D-CRLREV/27616/2024 CRLREV/ /	PRAMOD @ DHOBA BISOI MP	ASHOK DAS	823/2024
56	D-CRLREV/27616/2024 CRLREV/ /	PRAMOD @ DHOBA BISOI MP	ASHOK DAS	824/2024
57	D-CRLREV/27616/2024 CRLREV/ /	PRAMOD @ DHOBA BISOI MP	ASHOK DAS	825/2024

58	D-CRLREV/27635/2024 CRLREV/ /	JANAKI BALLAVA MOHANTY MP	PRAVASH CHANDRA JENA	826/2024
59	D-CRLREV/27633/2024 CRLREV/ /	SUSANTA KUMAR ROUT @ SUSANTA ROUT MP	DEBYAJYOTI SAHOO	827/2024
60	D-CRLREV/27637/2024 CRLREV/ /	ASHOK KUMAR MOHANTY MP	PRAVASH CHANDRA JENA	828/2024
61	D-CRLREV/27642/2024 CRLREV/ /	SITAKANTA MOHANTY MP	PRAVASH CHANDRA JENA	829/2024
62	D-CRLREV/27666/2024 CRLREV/ /	G.NAGESWAR RAO MP	SATYABRATA MOHANTY (1)	830/2024
63	D-CRLREV/27673/2024 CRLREV/ /	PRIYABRATA NIKHANDIA MP	PRABIN DAS	831/2024
64	D-RSA/39392/2024 RSA/ /	BICHITRA PANDA MP	PRAFULLA CHANDRA DAS	1066/2024
65	D-RSA/16/2006 RSA/16/2006	PRAMOD KU.DAS MP	M/S.SRINIVAS MISHRA	1067/2024
66	D-RSA/35652/2024 RSA/ /	ANJUMAN BANO MP	ARUN KUMAR MISHRA 2	1068/2024
67	D-RSA/39577/2024 RSA/ /	SARMISTHA DHAL MP	AJODHYA RANJAN DASH	1069/2024
68	D-RSA/39587/2024 RSA/ /	ARUN KUMAR SINGH SAMANTA MP	HRUDANANDA MOHAPATRA	1070/2024
69	D-RSA/39587/2024 RSA/ /	ARUN KUMAR SINGH SAMANTA MP	HRUDANANDA MOHAPATRA	1071/2024
70	D-RSA/39587/2024 RSA/ /	ARUN KUMAR SINGH SAMANTA MP	HRUDANANDA MOHAPATRA	1072/2024
71	D-CMP/39401/2024 CMP/ /	SANTILATA RATH @ TRIPATHY MP	SURESH CH. MOHANTY	1100/2024
72	D-CMP/39411/2024 CMP/ /	SUJIT GHOSH MP	PARTHA MUKHERJI	1101/2024
73	D-CMP/39453/2024 CMP/ /	PAWAN KUMAR SHARMA MP	TUSAR KUMAR MISHRA	1102/2024
74	D-CMP/39502/2024 CMP/ /	LOKANATH PANDA MP	JITENDRA KUMAR MISHRA (2)	1103/2024
75	D-CMP/39532/2024 CMP/ /	DHULESWAR SETHI MP	AMIYA KUMAR MOHANTY	1104/2024
76	D-BLAPL/15199/2024 BLAPL/5206/2024	GADU@PRAMOD KUMAR SENAPATI MP		1181/2024
77	D-BLAPL/27536/2024 BLAPL/ /	CHAMPAI @ CHAMPEI MUNDA @ TANE MP	SANDEEP RAJ PANDA	1182/2024
78	D-BLAPL/21802/2024 BLAPL/7378/2024	AULA SEKHAR MP		1183/2024
79	D-BLAPL/21812/2024 BLAPL/7381/2024	AULA SEKHAR MP		1184/2024
80	D-BLAPL/21799/2024 BLAPL/7418/2024	AULA SEKHAR MP		1185/2024
81	D-BLAPL/13945/2024 BLAPL/4671/2024	A @ AUL MALINGA MP		1186/2024
82	D-BLAPL/24522/2024 BLAPL/8531/2024	NITISH KUMAR PRADHAN MP	SAROJ RANJAN SUBUDHI	1187/2024
83	D-BLAPL/27230/2024 BLAPL/ /	SUNDAR SWAIN MP	SURYAKANTA DWIBEDI	1188/2024
84	D-BLAPL/7022/2024 BLAPL/2192/2024	CHITA RANJAN SAHU MP		1189/2024
85	D-BLAPL/22250/2024 BLAPL/7994/2024	SATYAJIT MALLICK MP	DEBASNAN DAS	1190/2024
86	D-ABLAPL/654/2018 ABLAPL/654/2018	GALIB HASMI MP		1896/2024
87	D-ABLAPL/651/2018 ABLAPL/651/2018	MUNA@RUPAK NAYAK@RUPAK KU.NAYAK MP		1897/2024
88	D-ABLAPL/24046/2024 ABLAPL/9279/2024	DIPTI RANJAN DAS MP		1898/2024
89	D-ABLAPL/23572/2024	RANJAN KUMAR MALLICK		

	ABLAPL/8597/2024	MP		1899/2024
90	D-ABLAPL/9693/2024	PRADYUMNA KUMAR PRADHAN		
	ABLAPL/3464/2024	MP		1900/2024
91	D-ABLAPL/12900/2023	NRUSINGH CHARAN SAHOO		
	ABLAPL/12900/2023	MP		1901/2024
92	D-ABLAPL/1935/2024	SESHADEBA BARAL		
	ABLAPL/686/2024	MP		1902/2024
93	D-ABLAPL/2509/2024	SURYA PRAKASH PATNAIK		
	ABLAPL/1108/2024	MP		1903/2024
94	D-ABLAPL/12272/2024	PURNACHANDRA SAHOO @ MUNA SAHOO		
	ABLAPL/5272/2024	MP		1904/2024
95	D-ABLAPL/14638/2024	PUSPALATA PARIDA @ NAYAK		
	ABLAPL/5145/2024	MP		1905/2024
96	D-ABLAPL/12266/2024	K. SANTOSH KUMAR DORA @ K. SANTOSH DORA		
	ABLAPL/4454/2024	MP		1906/2024
97	D-ABLAPL/22620/2024	MANA BINDHANI @ MANOJ KUMAR BINDHANI		
	ABLAPL/8156/2024	MP		1907/2024
98	D-ABLAPL/15833/2024	MANA BINDHANI @ MANOJ BINDHANI		
	ABLAPL/5454/2024	MP		1908/2024
99	D-ABLAPL/22064/2024	RAJENDRA NATH		
	ABLAPL/8222/2024	MP		1909/2024
100	D-ABLAPL/20035/2024	PURNA CHANDRA DEY	DUSHMANTA SAHOO	
	ABLAPL/7263/2024	MP		1910/2024
101	D-ABLAPL/9759/2024	MANGULU BISOYI		
	ABLAPL/5533/2024	MP		1911/2024
102	D-ABLAPL/24231/2024	PARSURAM SRICHANDAN		
	ABLAPL/9029/2024	MP		1912/2024
103	D-ABLAPL/17037/2024	RADHAMADHAB MOHANTY	MANAS KUMAR CHAND	
	ABLAPL/5990/2024	MP		1913/2024
104	D-ABLAPL/20775/2024	SUMEET PANIGRAHY	ALOK KUMAR PANDA	
	ABLAPL/7626/2024	MP		1914/2024
105	D-ABLAPL/18660/2024	P.JHANSI RANI	SOUBHAGYA KUMAR DASH	
	ABLAPL/6801/2024	MP		1915/2024
106	D-ABLAPL/20995/2024	PADMA CHARAN PAIKRAY @ HATIA		
	ABLAPL/7533/2024	MP		1916/2024
107	D-ABLAPL/18461/2024	SANTOSH RAO		
	ABLAPL/6585/2024	MP		1917/2024
108	D-ABLAPL/8291/2024	PAPU SWAIN		
	ABLAPL/3854/2024	MP		1918/2024
109	D-ABLAPL/23650/2024	MAHESWAR BEHERA		
	ABLAPL/8941/2024	MP		1919/2024
110	D-MACA/38828/2024	D.M.,NATIONAL INSURANCE CO.LTD., SAMBALPUR	MANAB KOSH SINHA	
	MACA/ /	MP		2114/2024
111	D-MACA/38830/2024	M/S. NATIONAL INSURANCE CO. LTD., CUMANA	ANKOSH SINHA	
	MACA/ /	MP		2115/2024
112	D-MACA/37268/2024	ORIENTAL INSURANCE CO.LTD., BALASORE	RIYAN BEHARI DAS	
	MACA/ /	MP		2116/2024
113	D-MACA/36547/2024	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR	SONAMATE, BBSR	
	MACA/ /	MP		2117/2024
114	D-MACA/37226/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO. LTD., BALASORE	DEEPAK DUTTA	
	MACA/ /	MP		2118/2024
115	D-MACA/37213/2024	MANAGER, T.P HUB, ORIENTAL INSURANCE CO. LTD., BALASORE	PRASAD DUTTA	
	MACA/ /	MP		2119/2024
116	D-MACA/37250/2024	M/S CHOLA MANDALAM M.S. GENERAL INSURANCE CO. LTD., KHORDHA	INSURANCE, KHORDHA	
	MACA/ /	MP		2120/2024
117	D-MACA/37279/2024	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	PRASAD DUTTA	
	MACA/ /	MP		2121/2024
118	D-MACA/37258/2024	MANAGER (LEGAL AND T.P. CLAIMS), CLAMS, BBSR, TATA AIG GENERAL INSURANCE CO. LTD.	ANUSHEEPA	
	MACA/ /	MP		2122/2024
119	D-MACA/37220/2024	B.M., TATA AIG GENERAL INSURANCE CO. LTD., BALASORE	AKRISHANK DUTTA	
	MACA/ /	MP		2123/2024
120	D-MACA/37610/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR	GENERAL COMPANY LTD., BBSR	
	MACA/ /	MP		2124/2024

121	D-MACA/39486/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD. MP	SONU KUMAR ROY	2125/2024
122	D-MACA/34636/2024 MACA/ /	LEGAL MANAGER, M/S. ROYAL SUNDARAN MP	ANIL KUMAR INSURANCE COMPANY LTD.	2126/2024
123	D-MACA/34401/2024 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. MP	ANIL PRADIPRAKSHA	2127/2024
124	D-MACA/34404/2024 MACA/ /	M/S SRIRAM GENERAL INSURANCE CO.L MP	ANUBHUSH DASH	2128/2024
125	D-CRLA/27514/2024 CRLA/ /	JYOTIRMAYA SAMAL MP	KSHIROD KUMAR SAHOO	2280/2024
126	D-CRLA/27525/2024 CRLA/ /	SUBRAT RANJAN MISHRA MP	HIMANSHU SEKHAR MISHRA	2281/2024
127	D-CRLA/27525/2024 CRLA/ /	SUBRAT RANJAN MISHRA MP	HIMANSHU SEKHAR MISHRA	2282/2024
128	D-CRLA/27530/2024 CRLA/ /	AMARA BEHERA MP	PULAKESH MOHANTY	2283/2024
129	D-CRLA/27530/2024 CRLA/ /	AMARA BEHERA MP	PULAKESH MOHANTY	2284/2024
130	D-CRLA/716/2019 CRLA/716/2019	BIKRAM MUNDA MP	RAMAKANTA PRADHAN	2285/2024
131	D-CRLA/27545/2024 CRLA/ /	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	2286/2024
132	D-CRLA/27545/2024 CRLA/ /	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	2287/2024
133	D-CRLA/27540/2024 CRLA/ /	KUNI BARLIA MP	SAHASRANSU SOURAV	2288/2024
134	D-CRLA/27540/2024 CRLA/ /	KUNI BARLIA MP	SAHASRANSU SOURAV	2289/2024
135	D-CRLA/27540/2024 CRLA/ /	KUNI BARLIA MP	SAHASRANSU SOURAV	2290/2024
136	D-CRLA/1384/2023 CRLA/1384/2023	UMAKANTA ACHARYA MP	BISWORANJAN SWAIN	2291/2024
137	D-CRLA/27576/2024 CRLA/ /	RAJESH KUMAR BEHERA MP	AMITAV TRIPATHY	2292/2024
138	D-CRLA/27576/2024 CRLA/ /	RAJESH KUMAR BEHERA MP	AMITAV TRIPATHY	2293/2024
139	D-CRLA/27584/2024 CRLA/ /	PUNAM AGARWAL MP	RAMANI KANTA PATTANAIAK	2294/2024
140	D-CRLA/27584/2024 CRLA/ /	PUNAM AGARWAL MP	RAMANI KANTA PATTANAIAK	2295/2024
141	D-CRLA/27604/2024 CRLA/ /	PINTU SINGH MP	ANJAN KUMAR BISWAL	2296/2024
142	D-CRLA/27604/2024 CRLA/ /	PINTU SINGH MP	ANJAN KUMAR BISWAL	2297/2024
143	D-CRLA/24174/2024 CRLA/ /	BIDHAN SINGH MP	SURENDRA NATH PADHY	2298/2024
144	D-CRLA/27629/2024 CRLA/ /	DEEPAK @ DIPAK @ DIPUNA BEHERA MP	BIKRAM RATH	2299/2024
145	D-CRLA/27629/2024 CRLA/ /	DEEPAK @ DIPAK @ DIPUNA BEHERA MP	BIKRAM RATH	2300/2024
146	D-CRLA/27678/2024 CRLA/ /	BANDHUA @ BANDHU JENA MP	BISWA PRAKASH DHAL	2301/2024
147	D-CRLA/27678/2024 CRLA/ /	BANDHUA @ BANDHU JENA MP	BISWA PRAKASH DHAL	2302/2024
148	D-CRLA/27681/2024 CRLA/ /	LALIT MOHAN BARAL MP	DEVASHIS PANDA	2303/2024
149	D-CRLMC/27495/2024 CRLMC/ /	SRIMUKHA MOHAPATRA MP	PANCHANAN PANIGRAHI	2464/2024
150	D-CRLMC/27544/2024 CRLMC/ /	HARADHAN SAHU MP	SHISHIR KUMAR SAMAL	2465/2024
151	D-CRLMC/3218/2022 CRLMC/3218/2022	TRUPTI RANJAN DAS MP		2466/2024
152	D-CRLMC/13128/2024	PRASANJIT RAY		

	CRLMC/1701/2024	MP		2467/2024
153	D-CRLMC/23353/2024	GANGADHAR SAHOO@GANGADHASH SAHOO	SHUJATA JENA	
	CRLMC/3270/2024	MP		2468/2024
154	D-CRLMC/27596/2024	KRISHNA CHANDRA NIMALU	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2469/2024
155	D-CRLMC/27598/2024	SAMBHUNATH DAS	SAMVIT MOHANTY	
	CRLMC/ /	MP		2470/2024
156	D-CRLMC/10922/2024	HEMANTA KUMAR SWAIN		
	CRLMC/1511/2024	MP		2471/2024
157	D-CRLMC/27632/2024	P.LAXMI PATRA @PAILA LAXMI @ P. LAXMI	AKSHAYA KUMAR PANDEY	
	CRLMC/ /	MP		2472/2024
158	D-CRLMC/27668/2024	RUDREKA SARAF	MANOJ KUMAR PATI	
	CRLMC/ /	MP		2473/2024
159	D-WA/39367/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6616/2024
160	D-WA/39367/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6617/2024
161	D-WA/39367/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6618/2024
162	D-WA/39368/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6619/2024
163	D-WA/39368/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6620/2024
164	D-WA/39368/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6621/2024
165	D-WA/39447/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		6622/2024
166	D-WA/39447/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		6623/2024
167	D-WA/39405/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6624/2024
168	D-WA/39405/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6625/2024
169	D-WA/39405/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6626/2024
170	D-WA/39406/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6627/2024
171	D-WA/39406/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6628/2024
172	D-WA/39406/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6629/2024
173	D-WA/18442/2024	THE B.M., UNION BANK OF INDIA, BARUAN	AMRIT KUMAR PATI	
	WA/ /	MP		6630/2024
174	D-WA/39412/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	
	WA/ /	MP		6631/2024
175	D-WA/39412/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	
	WA/ /	MP		6632/2024
176	D-WA/39412/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	
	WA/ /	MP		6633/2024
177	D-WA/39451/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6634/2024
178	D-WA/39451/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6635/2024
179	D-WA/39451/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6636/2024
180	D-WP(C)/39366/2024	VARSHA BHUYAN	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		12196/2024
181	D-WP(C)/39373/2024	BRANCH MANAGER ANDHRA BANK	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		12197/2024
182	D-WP(C)/36651/2024	BIJOY CHANDRA TRIPATHY		
	WP(C)/21155/2024	MP		12198/2024
183	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	SAMEER KUMAR DAS	
	WP(C)/13391/2023	MP		12199/2024

184	D-WP(C)/39386/2024 WP(C)/ /	ASHISH KUMAR BEHERA MP	ARUN KUMAR PATRA	12200/2024
185	D-WP(C)/39387/2024 WP(C)/22874/2024	PRATIVA MOHANTY MP	MANOJ KUMAR MOHANTY	12201/2024
186	D-WP(C)/39389/2024 WP(C)/22835/2024	HARIHAR MISHRA MP	SNEHA PATRA	12202/2024
187	D-WP(C)/39390/2024 WP(C)/ /	PUSHPANJALI PRADHAN MP	P.ANUP DASH	12203/2024
188	D-WP(C)/36981/2024 WP(C)/21243/2024	LUCKY PADHIARY MP	ADYASIDHI MISHRA	12204/2024
189	D-WP(C)/17511/2018 WP(C)/17511/2018	ADITYA KUMAR NAYAK MP	M/S.KAMALA KANTA NAYAK	12205/2024
190	D-WP(C)/39400/2024 WP(C)/ /	BHUBAN BIHARI SAHU MP	SARADA PRASANNA SARANGI	12206/2024
191	D-WP(C)/39402/2024 WP(C)/ /	PANCHDEEP CONSTRUCTION LTD., KHURDA MP	SANTOSH KUMAR DWIVEDY	12207/2024
192	D-WP(C)/39410/2024 WP(C)/ /	RATAN MOHANTA MP	SURYAKANTA DWIBEDI	12208/2024
193	D-WP(C)/39408/2024 WP(C)/ /	SUKANTI BEHERA MP	SURYAKANTA DWIBEDI	12209/2024
194	D-WP(C)/39409/2024 WP(C)/ /	PADMAJA MOHANTA MP	SURYAKANTA DWIBEDI	12210/2024
195	D-WP(C)/24617/2024 WP(C)/14048/2024	DHIRENDRA KUMAR MEHER MP	KRISHNA CHANDRA SAHU	12211/2024
196	D-WP(C)/39420/2024 WP(C)/ /	DEBASMITA SAMANTRAY MP	AMITABH MISHRA	12212/2024
197	D-WP(C)/3357/2024 WP(C)/1709/2024	M/S TARINI MINERALS PVT. LTD., SUNDERGARH MP	ASHRIT KUMAR DASH	12213/2024
198	D-WP(C)/39430/2024 WP(C)/ /	DR.KISHORE CHANDRA MISHRA MP	BIBHUTI BHUSAN MISHRA	12214/2024
199	D-WP(C)/39370/2024 WP(C)/ /	KHAGAPATI NAIK MP	SRINIVAS MOHANTY	12215/2024
200	D-WP(C)/39437/2024 WP(C)/22899/2024	HRUSIKESH MOHANTY MP	SIDHESWAR MALLIK	12216/2024
201	D-WP(C)/39452/2024 WP(C)/ /	CHANDAN PATTANAIAK MP	PABITRA KUMAR NAYAK	12218/2024
202	D-WP(C)/39371/2024 WP(C)/ /	PRASANTA BESHRA MP	SRINIVAS MOHANTY	12219/2024
203	D-WP(C)/27136/2020 WP(C)/27136/2020	RABINARAYAN BINOD MP	UPENDRA KUMAR SAMAL	12220/2024
204	D-WP(C)/39372/2024 WP(C)/ /	PURNA CHANDRA MAJHI MP	SRINIVAS MOHANTY	12221/2024
205	D-WP(C)/33880/2024 WP(C)/19742/2024	GOPAL CHANDRA SAHOO MP		12222/2024
206	D-WP(C)/33884/2024 WP(C)/19451/2024	PARTHA SARATHI SETHI MP		12223/2024
207	D-WP(C)/22037/2017 WP(C)/22037/2017	RAJENDRA BARIHA MP	M/S.VIJAYA KAR	12224/2024
208	D-WP(C)/22038/2017 WP(C)/22038/2017	RAJENDRA BARIHA MP	M/S.VIJAYA KAR	12225/2024
209	D-WP(C)/20878/2024 WP(C)/14805/2024	JOGENDRA MALLIK MP	SAILESH DAS	12226/2024
210	D-WP(C)/39462/2024 WP(C)/ /	M/S SRI JAGANNATH ALLOYS PVT.LTD MP	BHABANI PRASAD MOHANTY	12227/2024
211	D-WP(C)/26427/2024 WP(C)/15519/2024	AMIT KUMAR DEHURY MP		12228/2024
212	D-WP(C)/10138/2024 WP(C)/8731/2024	MANOJ KUMAR DASH MP	SRIKANTA PANDA	12229/2024
213	D-WP(C)/39471/2024 WP(C)/ /	HOTEL R.P. PALACE IMFL ON SHOP, BBSR MP	SARAT KUMAR GAJENDRA	12230/2024
214	D-WP(C)/39474/2024 WP(C)/ /	SRINIBAS JENA MP	AMITABH MISHRA	12231/2024
215	D-WP(C)/39478/2024	BARBIE BAR AND RESTAURANT ON SHOES, BBSR	SARAT KUMAR GAJENDRA	

	WP(C)/ /	MP		12232/2024
216	D-WP(C)/39467/2024	LAXMIPRIYA ROUT	KALPATARU ROUT	
	WP(C)/ /	MP		12233/2024
217	D-WP(C)/39492/2024	BHIMSEN BEHERA	SRIDHAR RATH	
	WP(C)/ /	MP		12234/2024
218	D-WP(C)/39496/2024	RITA SAMAL	DAYANIDHI MISHRA	
	WP(C)/ /	MP		12235/2024
219	D-WP(C)/39498/2024	AKHILESH KHANDAL	SOUMYA MISHRA	
	WP(C)/22878/2024	MP		12236/2024
220	D-WP(C)/39494/2024	THE URBAN AGENCY,CUTTACK	NIRANJAN BEHERA	
	WP(C)/ /	MP		12237/2024
221	D-WP(C)/39500/2024	AL RAHIM INSTITUTE OF ENGINEERING AND TECHNOLOGY, JAIPUR		
	WP(C)/ /	MP		12238/2024
222	D-WP(C)/37594/2024	KULAMANI SAHOO	GAGAN BIHARI SINGH	
	WP(C)/22331/2024	MP		12239/2024
223	D-WP(C)/39510/2024	SUBAL KANTA PANDA	SATYABRATA MOHANTY	
	WP(C)/ /	MP		12240/2024
224	D-WP(C)/39512/2024	M/S AUL COLLEGE, KENDRAPARA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		12241/2024
225	D-WP(C)/263/2023	AMULYA KUMAR CHAKRA	KUNAL KUMAR SWAIN	
	WP(C)/263/2023	MP		12242/2024
226	D-WP(C)/28898/2021	M/S ORISSA SPONGE IRON AND STEEL LTD	BITISH KUMAR MISHRA	
	WP(C)/28898/2021	MP		12243/2024
227	D-WP(C)/39518/2024	DIGAMBAR BARAL	ABHILASH MISHRA	
	WP(C)/ /	MP		12244/2024
228	D-WP(C)/39513/2024	BAPUJI NAYAK	NIGAM PRASAD DHAL	
	WP(C)/ /	MP		12245/2024
229	D-WP(C)/39530/2024	MRUTYUNJAY BISWAL	DURGA PRASAD PATTANAİK	
	WP(C)/ /	MP		12246/2024
230	D-WP(C)/639/2012	KISHORE CH.MAHAPATRA		
	WP(C)/639/2012	MP		12247/2024
231	D-WP(C)/39533/2024	RABINDRA NATH SETHI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		12248/2024
232	D-WP(C)/3897/2022	BIBHUTI BHUSAN SETHI	BIJAYA KUMAR DASH	
	WP(C)/3897/2022	MP		12249/2024
233	D-WP(C)/8130/2022	ANJALI PATNAİK	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/8130/2022	MP		12250/2024
234	D-WP(C)/39558/2024	M/S. CMRGS INFRASTRUCTURE PROJECTS	SUNIL MISHRA	
	WP(C)/ /	MP		12251/2024
235	D-WP(C)/39563/2024	NIHAR RANJAN TRIPATHY	SUSANTA KUMAR DASH	
	WP(C)/ /	MP		12252/2024
236	D-WP(C)/39566/2024	JYOTSHNAMAYEE MOHANTY	AKHAYA BISWAL	
	WP(C)/ /	MP		12253/2024
237	D-WP(C)/39570/2024	APARNA NAYAK	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		12254/2024
238	D-WP(C)/39572/2024	NINIMA BISWAL	RASHMI RANJAN MISHRA	
	WP(C)/ /	MP		12255/2024
239	D-WP(C)/39575/2024	MADAL LAL AGARWAL @ CHAPPADIA	SOUMYA MISHRA	
	WP(C)/ /	MP		12256/2024
240	D-WP(C)/39581/2024	PRASANA KUMAR POLAI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		12257/2024
241	D-WP(C)/39583/2024	RAJESH KUMAR SAHU	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		12258/2024
242	D-WP(C)/39585/2024	ER DEBASHISHA HOTA	ER.DEBASHISHA HOTA	
	WP(C)/ /	MP		12259/2024
243	D-WP(C)/39459/2024	M/S. DURYODHAN SWAIN	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		12260/2024